

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION

No. 10/2016/R&S

Dated Ranchi the 21st October, 2016

It is notified for general information that the Court has been pleased to recall its earlier Notification No. 09/2016/R&S, dated Ranchi the 30th September, 2016 till further orders.

By order of the Court
Sd/- S.K.Singh
Registrar (Establishment)

Memo. No. _____ / R&S

Dated Ranchi the _____ October, 2016

Copy forwarded to the Secretary to Hon'ble Mr. Justice Aparesh Kumar Singh, Judge, High Court of Jharkhand, Ranchi for His Lordship's kind perusal.

Sd/- S.K.Singh
Registrar (Establishment)

Memo. No. 3420 / R&S

Dated Ranchi the 21st October, 2016

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Registrar General / the Registrar (Administration) I/c / the Registrar (Vigilance) / the Secretary to Hon'ble the Chief Justice / the Central Project Co-ordinator, e-Courts Project / All the Joint Registrars (Judicial & Non-Judicial) / All the Deputy Registrars / All the Assistant Registrars (Judicial & Non Judicial) / All the Secretaries to Hon'ble Judges / PPS I/c to Hon'ble the Chief Justice / All the Section Officers / I/c NIC Cell, High Court of Jharkhand, Ranchi for information and needful.


21/10/16
Registrar (Establishment)